

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1012
ANSWERED ON:22.07.2016
uspension of Drug Manufacturing Licenses
Kaiser Choudhary Mehboob Ali

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

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(a) whether the Central Drug Standard Control Organisation (CDSCO) has requested to each States/UTs Drug Licensing Authority to suspend the manufacturing licenses of all the 14 products of 10 manufacturers identified/ recommended by an expert committee not having satisfactory safety and efficacy of their products including Liposomal Amphotericin B, if so, the details thereof;

(b) whether CDSCO has received compliance reports from the State Licensing Authorities in this regard, if so, the details thereof and if not, the reasons therefor; and

(c) whether there is any unqualified Lipid/Liposomal Amphotericin B being manufactured/imported/available in the country and if so, the details thereof?

Answer

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)

(a): The Central Drugs Standard Control Organisation (CDSCO) has, with the approval of the Ministry of Health & Family Welfare, requested the Licensing Authorities of concerned States to suspend the manufacturing licenses of Liposomal Amphotericin B of ten manufacturers in public interest.

(b): CDSCO has received compliance reports from 04 State Licensing Authorities where their manufacturing plants are located.

(c): CDSCO does not have any information in this regard.